

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. C.P.(IB)-16(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

NAME OF THE PARTIES:- Mushin Infrastructure Private Limited

Section: U/s 59 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 16(MB)2023

Present:- Counsel, Ashish V Jha appeared for Liquidator/Applicant through VC.

This Application is filed by the Applicant seeking voluntary Liquidation of the Company. List this matter for hearing on **05.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)